

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi -110003 Tel: 011-
24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 30.03.2020

CIRCULAR

Donation to 'PM's Citizen Assistance and Relief in Emergency Situations Fund (PM CARES Fund)

India with the rest of the world is struggling to deal with the on going global health crisis i.e. COVID-19. The Government of India has declared this pandemic to be a "Notified Disaster". To tackle with any kind of emergency or distress like the one posed by the COVID-19 pandemic and to provide relief & succour to those adversely affected a public charitable trust under the name of 'Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund' (PM CARES Fund) has been set up recently. The details thereof are as under:

Name of the account:	PM CARES
Account Number:	2121PM20202
IFSC Code:	SBIN0000691
SWIFT Code:	SBININBB104
Name of the Bank and Branch:	State Bank of India, New Delhi Main Branch
UPI ID:	pmcares@sbi

Donations can also be made online as well as per the details available on <https://www.pmindia.gov.in/>

Accordingly, Officers/Officials of the Tribunal are requested to contribute one day salary to the said FUND to aid the Government's efforts to fight the COVID-19 pandemic. Such contributions can always be more than what is suggested above. Payment receipt may be sent to AAO, APTEL for records and further necessary action.

This issues with the approval of the competent authority of APTEL.

BY ORDER OF
Sd/-
(Ashu Sanjeev Tinjan)
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. To all concerned
4. Notice Board/ Website